

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1000/2015

PRABHU SINGH

Appellant(s)

VERSUS

STATE OF UP

Respondent(s)

Date : 20/11/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Mr. Sandeep Mahapatra, Adv.
Ms. Mrinmayee Sahu, Adv.
Ms. Urmiljeet Kaur, Adv.
Mr. Kayesh Begg, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RList the matter in the 3rd week of January, 2016.
Dasti service is permitted.(DEEPAK MANSUKHANI)
COURT MASTER(INDU BALA KAPUR)
COURT MASTER

Signature Not Verified

Digitally signed by
Deepak Mansukhani
Date: 2015.11.21
16:11:31 IST
Reason: